

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 324
CP-48/ND/2024
New IA-174/2024

IN THE MATTER OF:

Kanta Agarwal

... **Applicant/Petitioner**

Versus

Exclusive Capital Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 22.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-174/2024: There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 27.05.2024.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)